

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1141  
ANSWERED ON:27.07.2015  
Pending PF and Pension Cases  
Ashok Kumar Shri K.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the pending Provident Fund and family pension cases in the Employees Provident Fund Organisation;
- (b) the details of cases, State-wise; and
- (c) the total number of cases registered and disposed of?

**Answer**

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)

- (a): As on 31.03.2015, total 95,712 claims (which is 0.62 per cent of total claims received during the financial year) were pending for settlement. All these claims were less than 30 days old.
- (b): The State-wise details of such cases pending for disposal are at Annex.
- (c): During the year 2014-15, total 153.32 lakh claims were received (or carried over from previous year) for settlement, out of which, 152.36 lakh claims were disposed of.

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